

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 209
100/252(ND)/2023

IN THE MATTER OF:

Income Tax Officer

.....APPLICANT/PETITIONER

Vs

ROC Delhi & Ors. (Enchanting Destination Tours Pvt Ltd.

.....RESPONDENT

SECTION

U/s 252 Companies Act 2013

Order delivered on 17.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the IT Dept.

:

: Mr. Puneet Rai senior Standing along with
Ms. Madhavi Shukla and Mr. Ashvini Kumar
Junior Standing Counsel

ORDER

The Applicant is directed to file an affidavit of service within one week.

List the matter on **17.07.2023**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**